

DIVISION BENCH

ITEM NO.108

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.92/2022, IA No.45/2022, IA No.303/2021 & IA No.136/2023

IN CP (IB) No.57/ALD/2021

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S MR SATYA NARAYAN JHUNJHUNWALA (PERSONAL GURANTOR OF M/S JVL AGRO INDUSTRIES LTD.).
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Aman Kumar Dwivedi with
Ms. Aishwarya Gupta &
Sh. Madhav Kanoria, Advs. : *For the State Bank of India*

Sh. Mohit Chaudhary alongwith
Sh. Niraj Kumar Singh, Advs. : *For the Applicant in all IAs*

Sh. Anand Prakash Srivastava, Adv. : *For the Auction Purchaser*

Sh. Parv Agarwal, Adv. : *For the Customs Department*

ORDER

CP (IB) No.57/ALD/2021

Ld. Counsels representing the respective parties are present.

1. Ld. Counsel representing the Financial Creditor at the outset states that there is a change of the name of the IRP being proposed by the Financial Creditor, for which he seeks and is granted two weeks time to do the needful.
2. Let the matter to come up for further hearing on 5th July, 2024 along with all other applications.

-Sd-

-Sd-

IA NO.136/2023

1. It is stated by the Ld. Counsel representing the Office of Commissioner of Customs (Port) that the reply has been filed, however the same is showing in the defect of the Registry. He undertakes to do the needful so as to ensure that the reply is taken on record. However, the advance copy of the said reply has already been supplied to the Ld. Counsel representing the applicant.
2. Let the rejoinder thereof be filed in the meanwhile, by serving an advance copy to the other side.
3. Let the matter be adjourned for further hearing on 5th July, 2024.
4. Meanwhile, the interim order to continue till the next date of hearing only.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd May, 2024

Kavya Prakash Srivastava
(Stenographer)